

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

IA 2690/2024 IN C.P. (IB)/4048(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **TRI -WALL PAK PVT LTD V/s M/S. FIREFLY LED
PRODUCTS PVT LTD**

IBC Under Sec 9 Sec 60(5)

ORDER

1. None present for the Applicant, the Applicant was not present in the last hearing also which was held on 04.06.2024. The matter be posted for dismissal on account of non-appearance.
2. List this matter on **11.07.2024** for dismissal for default.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)